**SUBRAMANIAN** SWAMY: I am only requesting you to be more generous about intrruptions.

#### MOTION OF THANKS ON THE PRESI-DENT'S ADDRESS-contd.

(West DR. R. K. CHAKRABARTI Bengal): While thanking for the Presidential Address, I want to state that it contains many vital points both on the economic side and also on other spheres of activity, external and internal.

I would like to draw the attention of the House specifically to three or aspects of the President's Address. page 5 of the Address, in para 17, the President has said:

"I appeal to all sections of the people to ponder seriously over these fundamental issues, offer positive and constructive suggestions and criticisms and co-operate with the Government working out national solutions".

On this issue, I would like to draw the attenion of the House to para 12 on page 4 of the Address wherein the President has said:

"Govrnment will continue to give a to science place of importance technology as instruments of economic advancement".

As you know, Sir, we have discussed on the floor of this House about the role of science and technology and I have also many times told that it is no use simply praising the scientific and the technological people or the professional people. In my opinion, Sir, unless and until scientists or the technologists or the professional people get their due share in the policy-making body or the decision-making body, I do not think any progress in this respect can take place. Last month, Sir, one of my students in Bhubaneswar said, on this question, in front of a large

about the administrative responsibility the professional people, we are always told that the professional people should not go into the administration and should not confine themselves to the desks alone, but they should work in the fields". He told nice story in this connection. There were some blind people at one time and they were asked to identify or describe elephant. One blind man touched the trunk of the elephant and said that it was like the snake. Another blind man touched the leg of the elephant and said that it was a pillar and so on. My student also was similarly asked: "what is this administration?" My student also said that it is like the elephant which those blind men tried to describe. After all, what is this administration? Do you think that the Chief Engineer in any State Government in India is not doing any administrative work at all? Do you think that a Superintending Engineer in any State Gov ernment is not performing any administraivte job at all? After all, what is this administrative duty? Sir, it is a pity that even the Chief Engineer in a State Government, when he has to come to these Bhavans, he has to take the permission of the Under Secretary in the PW Ministry. In this type of a humiliating atmosphere, it is very difficult for any dignified professional people to work. Sir, just now we had a lengthy discussion on the strike by the jute workers and on the strikes by the trade unions in general. We have talked about the formation of unions and we know how the trade unions work in our country. In my opinion, Sir. greatest trade union in the world is our IAS trade union, the bureaucratic trade union. It is such a trade union that its members do not like their brother ployees to enter or go up in their service properly. For example, there is the Central Secretariat Service known as the CSS. I know of many cases in which persons of the CSS have come up to the standard or to the level of Under Secretary or Deputy But this IAS coterie tries to Secretary. push these CSS men out of the Ministry and shove them of to some far off place gathering of engineers: "When we talk under he pretext of sending them in depu-

### [Dr. R. K. Chakrabarti]

tation or under some other pretext. There may be many vacancies in the Ministry itself where these people are working as Under Secretaries or Deputy Secretaries. But these IAS people do not want to see the people of the CSS, which is a part of their service, come up to the level of Joint Secretary or Additional Secretary in any of the Ministries and this is how they are working.

Sir, you will also find another interesting thing. A story appeared in "The Hindustan Times" on 23-12-74 which was about the Bhilai Steel Plant. All of us know that the Bhilai steel plant was inaugurated in October 1958, about seventeen years ago. The caption in the paper is this: "where are those people today?". There was a photograph taken at the time of the opening ceremony of this steel plant.

In these photographs there were pictures of certain engineers both from our country and from the USSR. Sir, in that photograph there was one Mr. V. E. Dymshits, then Soviet Chief Engineer in Bhilai. Today he is the Deputy Prime Minister of On the same platform, his the USSR. counterpart, Mr. K. N. Subbaraman, also in the picture. Mr. Subbaraman is today dealing in plastic bags for a living. There was only one Indian generalist in the picture, Mr. N. C. Srivastava, ICS. At the time of the picture, Mr. Srivastava was General Manager of Bhilai. He went on to become Director-General of **Posts** and Telegraphs and a Secretary Government. He is today a Director of the Asian Development Bank in Manila. But what happened to other engineers who were also in the picture? If you look into all these facts and figures, you will find that discontent in the professional cadre is growing at an alarming rated. Sir, I may tell you that in the near future, not far off, these professional people, all the engineers, whether they are in State Govenments or in the public sector or in the private sector, doctors who are associated with the IMA, engineers who are members of

Institution of Engineers (India) are going to combine, and this combined strength is going to tackle this affair. They are not going to tolerate this situation for a long time to come. Sir, we will have to cautious and there will have to be a change in the policy, the administrative policy, of the Government. They must look into it in proper perspective. It is no use making one or two engineers as Secretaries here and there. It is entirely a question of dealing with the problem, dealing decision making and implementation. We have no grudge against those people so long as the generalists confine themselves to matters like land revenue, law and order problems and other related matters. But we demand that in professional whether it is economic production or engineering or technology, all throughout, from top to bottom in the decision making process these people must be given their due places. It is not a question of asking for pay parity with the IAS people. The IAS people may draw a salary Rs. 3000; we have no grudge. It is not the question whether the Chief Engineer is getting Rs. 2000. The basic problem is whether the professional people will given their due status and position and respect in policy making and decision making process, or not.

Coming to the second point, this is also covered in the President's Address at page 5, para 16. It says:

"As regards education also, Government has worked out programmes for reform of the examination system, vocationalisation of secondry education,..".

We see that for the last 25 years, Education has got the lowest priority in this country. We have priority for irrigation We have priority for power. We have priority for coal or energy. We have priority for road development, and so on. These are priorities, no doubt. But there is no priority for education in this country. As you know, just at the moment, the pay scales which have been announced only for the College and University teachers in

the other House by the Education Minister—these are not being implemented in any of the States so far. The whole teaching community is on war path today. You will probably be aware of the fact that they are going to stage a demonstration on the 24th of this month. If this is the way the teachers have to come down in streets, you may well imagine what will happen to the students and the student community and these students when they come to a position at a later stage and how they will act.

Sir, in this connection I would like to relate a sad story. Last month I met one of the top officers, who is an IAS, in the Finance Ministry. Casually we were discussing about the pay scales of teachers. And he passed a sarcastic remark. said, "Do you think that a Lecturer Sanskrit in a certain college in Calcutta should get Rs. 700 per month?". He made a sarcastic remark about them. I asked him, "Wherefrom did you get your education? You went through some primary school, secondary school and college and you were taught by those teachers who are not getting an amount which you are paying even to your Bank clerk today."

How can you pass such a sarcastic remark after drawing a salary of 3500 rupees? If this is the thinking of our bureaucrats, then how are we going to make any progress at all in the field of education in this country?

Regarding industrial development, I will just confine myself to the industrial development in my State. I will try to show how bureaucrats are functioning there. We have an organisation named Rehabilitation Industries Corporation (RIC) under the Rehabilitation Ministry, at Calcutta. It was not an industry at all. It started as a dole-giving thing. In 1954-55, suddenly an idea came to the Ministry that they should give some work to these people. They opened 36 centres all over the State. They were producing some cloth, some canned fruits and leather goods. In 1972,

the Ministry decided to wind it up. We protested and said that these 36 scattered all over the State cannot be an industry. We suggested that they should concentrate on one or two industries. proposals. We We concrete gave that the cost will be calculated опе crore in 1973. less than 1974 and it will become in 1975. We find that year after year, the R.I.C. is losing more than one crore of rupees and the Government is paying it. They are not considering our Already, they have had two commissions. They have appointed a third commission. It has not submitted its report as yet. In the meantime, the Government has lost 3 crores of rupees. This is the way in which our bureaucrats are working. repeatedly asked the Minister, the Ministry and the Secretary concerned to show us the fault in our project or to give us alternative proposal which will make this concern viable. I am yet to get a reply from them.

There is another firm known as Brittania Engineering Company. This company has been closed for the last four years. During this period of four years, four people have committed suicide and about 15 to people have died of hunger. 2000 people are working there. This company is one of the finest companies in the country. They have crores of rupees worth of machinery. They were preparing Tea machineries, machinery and road rollers at the time of closure. They had orders for 10 crores of rupees. The proprietor took a loan 5 crores of rupees from the State Bank for modernisation of the plant in spite of this, he spent the money in trade and other consumer goods, etc. Then he closed it in 1970. We repeatedly requested the Ministry to make an assessment and to take over the management as we have done in the case of Burn, Jessop and others. They took over one small unit of this company in Mokameh in Bihar. The 2000 people of this company were out of employment. We are behaving like that with our existing industries and I do not know how we [Dr. R. K. Chakrabarti]

are going to open any big or small industry in the State of West Bengal.

Sir. one last point I want to mention. An alarming news came out in the newspaper that there is a thinking in circles that we should open up our public sector business to the shareholders. That means, 51 per cent will be retained the Government and 49 per cent will be sold to the public. But, Sir, who are this public? And how are they going to invest their money? You see, Sir, whatever the public saved, they have already saved in the nationalised banks, they have already saved in the LIC. With this money of the LIC and the nationalised banks, public sector undertakings are being run. If we now open up the doors of 49 per cent to the public, then these monopolists, this big business or these blackmarketeers will invest their money in benami deals and try to control this public sector business in future. Thank you, Sir.

SHRI S. S. MARISWAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, we are discussing the President's Address Joint Session. This is his first Address. I am very sorry to say that it is a very, very poorly written speech. It is like a weak soup without salt or pepper. could not complete the reading of the pages because it has got nothing new. When the President comes to the Session, he makes some new points whereas here what we find is the oft-repeated points hat are mouthed by the ordinary Congress people, and the same thing is reflected in the President's Address. It is a very unfortunate thing, Sir.

I am very sorry that I miss my friend, Mr Bhupesh Gupta here. As a matter of fact, I wanted him to be here and I also indicated to him that I would speak on what he spoke yesterday. Sir, yesterday, he began his speech in a very slow manner. In three minutes' time, it developed into a crescendo and when he started attack in JP and other rightist reaction on this side, he was at his peak. I was really

sad when I found the gullible Congress Members on the other side started thumping the tables repeatedly to Mr. Bhupesh Gupta. I wonder whether they were aware what they were doing. Mr. Bhupesh Gupta spoke very elopquently about fascism. And he said, and I quote:

"I read every book on fascism or connected with the rise of fascism available in the British Museum. I can tell you, whether in Germany or Spain, when fascism began to advance and engulfed those countries, always there was a cry of anti Communism, etc. etc."

An then, Sir, he started attacking Hitler. Then he compared some of the leaders of the opposite side that they are behaving like Hitler. Sir, when he had developed this hatred towards Hitler, is still a mystery to me. You might have read the Communist literature and Fascist literature-even though I had not gone as a student to England and had spent my time in the British Museum I had gone there as an ordinary citizen and it does not require for me or anybody to to London to study facist literature which we can read in our own library or in any other library in a village or a hamlet. But he was speaking about his association with England and his reading habits in the British Museum. But, Sir, I have also read a little about Fascism and also the Soviet attitude towards Fascism. When Hitler emerged in Germany-and this fact was conveniently forgotten yesterday-the Russian Communists welcomed him. They applauded him. They wanted Hitler to become more powerful because it suited their convenience. Sir, I just read a portion:

"In the present stage of development of German Revolution, Hitler is indisputably our ally."

The Stalin-Hitler Pact of 1938 was hailed by the Communist world, including the Communist Party of India. The imperialist War began soon after the Pact was signed and I do not go into that Pact now. So, when Hitler emerged from a very humble beginning and when he became the dictor. Soviet Russia welcomed his coming into power and extended full support and came to an understanding with them. And the Pact was signed in 1938. All the Communist world including the CPI has hailed that agreement.

Dr. G. Adhikari called Gandhiji as an ally of British imperialism. In 1941, when Hitler attacked Soviet Russia—they were with the Congress forces and other nationalist forces and called it an imperialist war—since Russia was involved, they immediately said that it is a people's war

Later on, the things took a different turn. I will come to that point a little later.

## [The Vice-Chairman (Shri V. B. RAJU) in the Chair.]

But, yesterday, Mr. Bhupesh Gupta spoke as if he was and as if the Communist Party was opposed to Hitler from the very beginning. It is a travesty of truth and it is a distortion of history. He had taken it for granted that everybody is blissfully ignorant as he finds a number of people on the other side. But, we also are equally informed, Sir.

Then, he started praising Panditji. I do not konw what inspired him. He went to Himalayan heights when he started saying that he found fault with Sardar Vallabhbhai Patel, that all the time he was supporting Panditji and never liked Panditji and Sardar Vallabhbhai Patel to be clubbed together, etc. etc. much to the amusement of all of us and much to the satisfaction and happiness of the other side. But, if we go through his own utterances, then we would know to what extent they were sincere in their praise of Nehru in those days as well as in these days.

#### Sir, I will read a quotation:

"The Congress is systematically trying to deceive the masses with its socialist demagogue led by no other than the most popular of their leaders, Pandit Jawaharlal Nehru."

This is what was written by Mr. Bhupesh Gupta himself in 1958 in his paper "New Age", which was a monthly paper then. He has forgotten this. When Nehru was alive, they were attacking him. Not only that, Sir. In 1940, the great theoretician.

In 1941, when an imperialist involved, immediately said that it is a people's war right and started betraying nationalists all over the country. I know all these things very well, Sir. I was underground at that time. There was a colleague of mine who wanted to go out for a while to do an important job. He was betrayed by a Communist and for that, Sir, that colleague had to undergo a lot of difficulty. And, then in 1950, one Russian ex-Indian affairs, characterised on Gandhiji as the principal traitor of the mass national movement. Again, Sir, in 1954, at the Palghat Conference, a resolution was adopted to inculcate among the students the scientific spirit and ideology of Marx and Lenin in order to enable them to fight Gandhian ideology and other decadent thoughts of Congress That is what they have said.

My other friend, Shri Sardesai is also not here. He said as early as 1956 that our appreciation and respect for the role of Gandhi and Nehru in the movement should not hinder us from seeing through their designs, i.e., Gandhiii and Nehru do not or did not constitute people's leadership. According to him, they belonged to bourgeois leadership, they did not belong to social revolution and they were not for the poor masses and they were for the rich class of people. These people now praise Pandit Jawaharlal Nehru. I do not know to what extent the Congress Party is gullible and them.

And, then, Sir, what is the tactics? Why should they praise Nehruji? Why should they support Congress? When they were discussing Samastipur yesterday, he was very eloquent and he was saying that the vast forces on this side killed Lalit Narayan Mishra. I do not want to indulge very much in Samastipur affair now.

[Shri S. S. Mariswamy]

I do not want to indulge very much in Samastipur affair. We are going to have a motion in a few days' time, and then I will deal with it in depth. But I would say the forces which killed L. N. Mishra are the forces led by Bhupesh Gupta-unfortunately, he is not here. No other people killed him. A day will come when the country would know who were the real murders. The murderers the people who are great admirers of the present Government. A day will come when all these people would be unmasked people would know who are the real enemies and who are the real friends of the country. And then, Sir, what is their modus operandi? That is most important. Sir, we have read the history of Czechoslovakia. Of course, we have not read it in British museum, but in our country. Sir, Jan Kozak, a Communist M.P., gave a programme how to counteract revolutionary forces in Czechoslovakia. He has said—he has written a thesis—that a minority in Parliament succeeded in subverting democracy. The technique is known "pressure from the below and pressure from the above". This is the plan he gave to the people, and the people in Czecho: lovakia, the Communist people started act ng upon it. They were microscopic in Lumber in those days like today the Communists are in small number, but they are able to control a good number. They have got a good audience on the other side. In the same manner, in the Czechoslovakian Parliament they were handful in number, 10 people, but had a large following because they adopted a novel method. That novel method is: "Pressure from the below and pressure from the above". Mass agitations, rallies on every conceivable score, promotion of industrial discontent and social strife, and so on. These and a number of other devices were used as pressure from the below to soften the country and to weaken the will of democratic elements to defend the Constitution. You see what is happening in the country. If you want one lakh Communist workers to march to Parliament, my friend Mr. Bhupesh Gupta would organise it with the Congress money. He did it in Bihar, he did it in Vijaya-They would wada, he did it in Cochin. organise mass rallies, processions soften the organise strikes etc. etc. to country and weaken the will of democratic elements to defend the Constitution. These people are out to defend the Constitution.

AN HON'BLE MEMBER: You said Congress money. Congress volunteers also?

SHRI S. S. MARISWAMY: This is the pressure from the below. Now the most important point, the pressure from the above is coming. The Congressmen on the other side should be very wary, should be careful to bear in mind what tactics have been adopted. They are adopting the same tactics, there is not an iota of difference in what they did in Czechoslovakia, what they did in Hungary, what they did in Central European countries, and what they are doing here. But I wonder my friends Mr. Gokhale and Mr. Kulkarni are not aware of it.

AN HON'BLE MEMBER: They are not politicians.

SHRI S. S. MARISWAMY: I do not This is the pressure from the above. Infiltration in the key Government posts, nationalisation of banks and other industries, destruction of autonomy of universities, courts of law, free press and other bulwarks of freedom-in all these they applied all kinds of pressure from the above. We have brought about reformers. We know the Supreme Court has been affected. We have done nationalisation, etc. etc. And also, to a large extent, they also infiltrated into the Congress organisation, and that is why we have these forums. They had done that.

These are their tactics. Congressmen should bear in mind and more so Mrs. Indira Gandhi should bear in mind because she is at the helm of affairs. The so-called support lent by them is not to help her. Really it is to dig the grave of her party and it is to dig the grave of the Government. They should be aware of it. They are scrupulously adopting their programme.

Now, Sir, take Mr. Bhupesh Gupta's speech of yesterday itself. He started by attacking Mr. Mohan Dharia on the one hand and Mr. T. A. Rai on the other hand. What sort of sin has Mr. Mohan Dharia committed? He said that Prime Minister Indira Gandhi should have dialogue a with JP. Is it such a sin that he should not say it? Our Madam Prime Minister can have parleys with Mr. Bhutto, Mr. Avub Khan and various other people, but she should not talk to JP. Why? Is J.P. a despicable man? Is he a dangerous Has he not contributed to our country's freedom struggle? Is he after power? If he had attempted to come to power, he would have been not President of India, but the Prime Minister of India. It was offered to him on a silver plate. He refused to touch it, not once but a number of times. Yet vesterday attacked Mr. Mohan Dharia for having said that there should be a dialogue with JP. He started attacking Mr. T. A. Pai. Why? I am not an admirer of this Government, but when somebody does some good job it is our duty as responsible Members to appreciate it. Here even though I am a member of the opposition, in Madras I belong to the ruling party and great responsibility I speak. Ι always speak with the feeling that if I point one finger at them, there will be four fingers pointing at me. So, I am careful choosy in my words. Why should they attack Mr. T. A. Pai ? If you look at the performance of his Ministry you will be simply surprised. As a matter of fact, I was a member of the Public Accounts Committee. I went round the country and I have seen a number of public undertakings. I am a member of the public undertakings committee. I see the defference. When Mr. Pai was not here, the public undertakings were in very poor show. They were doing a rotten job. With all the good equipment, capital and resources which the country gave them, they were mismanaging. Not even one industry was making profit. Every undertaking was making a huge loss and it appeared at one stage that we would have to give them up. Now, Sir, they have turned the

corner and some of them have made a profit. I believe, if I am correct, that some forty industries have made a real profit. Now, the most important thing is Madras we had difficulty for our cement factories. We have to get coal from Bihar and other States. After nationalisation under Mr. Mohan Kumaramangalam, etc nothing happened and we were about to close down some factories. Then from Madras we approached Mr. T. A. Pai. He made some elaborate arrangements whereby a cell was created in the coal department. If anybody had a complaint, could go and put in a complaint. It was immediately attended to. As a result now no cement factory all over India is suffering for want of coal. Cement is easily available. Secondly, you might have noticed that we used to go in a queue to the milk bar for Vanaspati for a two-killo tin. Now, what has happened? As a result, it is available abundantly. Take engineering goods. There was a slump in market. Today it has picked up. The engineering industry has picked up. He is doing a good job, which my hon. friend does not want. I remember very well when Mr. T. A. Pai came to this House in 1972. I believe while elections going on in Bangalore-Mr. Mulka Govinda Reddy might know Bhupesh Gupta made a speech here personally attacking him saying that in collusion with his brother he had something very bad. Mr. Pai was not here.

I was here. I got up and said that it was not right on the part of the hon. Member to criticise somebody who was not present here, and Mr. Bhupesh Gupta brushed aside my objection and went away. Mr. Pai got elected. He came and made a statement to the effect that what all was said about him was wrong, nothing had happened as was said. But Mr. Bhupesh Gupta had no courtesy to withdraw whatever he said. So, from the very beginning, he was aware that people like Mr. Pai came here, they would do something that would give a name to the Government, which he does not want. He wants delinquents, derelicts, [Shri S. S. Mariswamy]

dull-headed people in the Government so that they could create trouble in country. Their object is to create trouble. Congress people have not understood it and they are falling a prey to them. What has happened? They were criticising Gandhi and Nehru at one time. But there is a shift in their policy. And it is also important that the Congress people should know that in 1964, the late Mr. Kumaramangalam brought out his theory to use the Congress to share its power and then oust it, and to have a united front but "in the last analysis, the decisive forces can only be the Communist Party." This is the crux of the 64-page thesis. This was what he wanted and the party had accepted it. And now they are doing it in one way. And Mr. Dange has already started speaking in terms of a coalition Government like Kerala all over India, including the Centre. And I do not know-if things go on at the present rate, the day is not far away when we will have Comrade Dange on the one side and Mr. Gokhale on the other side, and in between some other Minister like Mr. Jagjivan Ram or Mr. Chavan or anybody. And that day is not far off if things go on in this way. Now, they have started working on that plan. But this is the first time that they are admitting it. But they have been trying to do it for a long time. People like Panditji, Sardar Vallabhbhai Patel and others were very careful and they kept them at a respectful distance. But I do not know what has happened now. Much more than its own followers, the Government wants their help. Yesterday, people amount would have noticed the exuberance with which they reacted to the speech of Mr. Bhupesh Gupta; it was something astonishing. Even if their own members had spoken, they would not have applauded them and thumped the tables as they did yesterday. They wanted champion like Mr. Bhupesh Gupta defend their cause.

So, Sir, their object is this. They want to take up the joint front slogan in order to put down the so-called rightist elements. But if they succeed in it and if the Congress people fall a prey to their machinations, I am cent per cent that our country's independence would be in jeopardy. We are already in the clutches of certain forces, which is going to sap our energy, and we are going to be left in a very pitiable condition.

Sir, there are a few other points which I want to make. I think, Mr. Bhupesh Gupta's knowledge about Fascism, etc. and what he gave out yesterday to the House is not a correct picture. And I think the Congress people who have read about the Fascist movement would know that if at all there is any Fascist movement in the whole world, it is the Soviet Russia's Communist Party. There is пΘ other Fashcist movement until the time when Hitler attacked Soviet Russia, and you will be surprised to hear-I read out from a small cutting of news which appeared in the Times of India a couple of before:---

"Had the Germans not been defeated in the battle of Caucasus in Hitler would have invaded India."

This is revealed in a book "Battle Of The Caucasus" written by the Soviet Defence Minister, Marshal Andrei Grechko, who took active part on the north-Caucasian front. Suppose Hitler had not attacked Soviet Russia and if Hitler had come through the Caucasus, since our Communist friends were friendly with Hitler, what would have happened? I am hundred per cent sure that our comrades, who are now talking about fascism and all that, would have gone there and would have garlanded Hitler with the choicest roses picked from the Moghul Gardens.

He was talking about Herr Von Ribbentiop. Actually they were the people who were praising Hitler all the time with slogans like "Hail Hitler" and "Thank God that Hitler is on our side". As a matter of fact, the Russian people wanted to have a dialogue with Franco of Spain, Mussolini of Italy and so on. In early 1930 Russia did not raise a little finger when

. Mussolini attacked Abyssinia. Does he mean to say that we have forgotten history? And what did they say about Gandhiji? I will tell you. It is not a difficult thing. They called him another imperialist ally, stooge, etc.

About Cauvery waters there was some reference by my good friend, Mr. Mulka Govinda Reddy, though he did not sav much. He mentioned the agreement about the Cauvery Valley Corporation and left it at that. But I do not know how the Hindustan Times this morning came out with a fantastic story that it was the Madras Chief Minister who stood in the way of a settlement and scuttled the plan. I wonder why the Hindustan Times should give a misleading report. I would like to read out one or two sentences from the editorial of the Statesman today which would clearly show that Madras was not a party to scuttling the plan. It says :-

"By rejecting it Mr. Devarai Urs has dealt the plan a decisive blow and thus ensured his political survival."

At another place it says:

"But postponing a final settlement will not help. A firm stand by Karnataka will make life impossible in city besides turning Thanjavur into a dust bowl."

which is otherwise a rice bowl. It says at yet another place:

"Neither the Chief Minister nor the KPCC President has been able to undo what the Public Works Minister has done in rebuilding his rather battered political reputation."

why Therefore should the Hindustan Times give a wrong picture. I do not understand.

Sir, as you know, I come from Tamil Nadu. There we face acute drought. There is not even drinking water available in Maidas city. The Corporation taps work on alternate days. One portion of Madras gets water on one day and the second State Government which has passed an

portion gets on another day. This is the peculiar condition. Very aged people say that they had never seen such a condition during the last one hundred years. I do not know how we are going to manage. whether the Centre is I do not know aware of the depth of our suffering, Even though the Finance Minister comes from Madras he wants to put up a facade that he is very impartial. Unless something is done the position of Madras would be very bad. For example, we are not able to get rice whereas only last year we were able to send rice to Kerala, Mysore, Andhra Pradesh. Bengal and even Guiarat. supplied rice to seven States. Whenever the Food Ministry wanted a shipment or wagon load of rice to be sent anywhere we never grumbled; we gave unstinted support to the extent they wanted. Now I do not know what is happening. I am told there is plenty of rice available in Punjab.

Why should they not lift it to Madras? We have been generous. Generosity should not be one-way traffic. It is not that Madras should only give and others should only receive. It would reflect upon the attitude of the Central Government if they do not come to our rescue. On these two or three counts, they have to come to our rescue. First, they must sanction some crash programmes for the supply of power. Second they should supply rice. Third, some soit of help should be given to dig wells all over the State. (Time-bell rings) Sir, I have got time.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Five minutes more.

SHRI S. S. MARISWAMY: The President has spoken about the Lokpal and Lokayukthas Bill. It is very late in the day to talk about Lokpal and Lokayuktha. Since independence we have been talking about this Ombudsman in one form or the other. As a matter of fact, the Lokpal Bill was introduced here several years ago and nobody knows what happened to that, Sir, Tamil Nadu Government is the only

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#### [Shri S. S. Mariswamy]

Act called the Public Men (Criminal Conduct) Act. In other words, it is a Lokayuktha Bill. Like this, Rajasthan, Maharashtra and Haryana, I believe, have passed an Act, but they had conveniently left out the Chief Minister from the purview of this Lokayuktha.

SHRI RABI RAY: Uttar Pradesh did not do that.

SHRI S. S. MARISWAMY: But Madras is the only State which has included the Chief Minister also. This is an important thing which the Law Minister should bear in mind. When he brings the Lokpal Bill, he should make it as comprehensive as possible and try to follow what Madras has done. Another important thing is, we have made it a condition that every year, every Member of our Legislative Assembly and Council should submit a return of his assets and liabilities. Then it becomes public property and anybody can walk into the Secretary's room and demand to see the assets and liabilities of any particular MLA or MLC. The Secretary's job is to give it to him. Like that some sort of provision must be made here also and within its purview, all Ministers, including the Prime Minister, should be brought, irrespective of the status they hold. That is what we have done. If the Law Minister wants a copy of it, I am prepared to give it. It has been passed in Madras and the President has given his assent. I want the Centre to follow it,

Then I come to the emergency. We brought in the emergency in 1962 when the Chinese aggression took place. nursed that emergency, misused it to a great extent and put our opponents in prison. And when a hue and cry was raised in the country, we lifted the emergency in 1967, after 4-1/2 years. But we have forgotten the fact that the Chinese had taken from us more than 18,000 sq. miles of our area. This fact even the Government has forgotten. The entire area | ed troubles in Buima, Malaysia, Singapore of Kerala is 50,000 sq. miles and the Chinese have grabbed and annexed nearly madam should bear it in mind.

50 percent of Kerala. And we have not done anything. Our Ambassadors and our people in Peking are waiting to see a small smile on the faces of the inscrutable Mao Tse-tung and Chou En-lai. If Mao's face twitches a little, pat comes a telegram to New Delhi saying that Mao had smiled at our Ambassador or at some other Indians, So this goes on. Then during the Bangladesh affair, we brought in the emergency again in 1971, and it is very much there now. is 1975 now. I was Bihar MP was arrested in One simple reason that he criticised the India Government. He was ed under the MISA. MISA is the child of the emergency. So it must be removed. It is high time that the emergency was lifted. What for is the emergency? As a matter of fact. Mr. Kalyan Roy and others asked, why not use the MISA against some of those people who are indulging in antisocial activities in the jute industry? There is no teply. But when it comes to their opponents, the Opposition leaders, they freely use the MISA or the emergency. So. Sir, it must be lifted immediately. Otherwise, the country will face an agitation. There is going to be an agitation. It will be on a large scale and it will put the Government in the wrong.

Last of all, before I wind up, I want to bring to the notice of our Prime Minister, Mrs. Indira Gandhi, a quotation of what her father had said about Communists. On the 2nd February, 1949 in the Constituent Assembly, the late Panditji had said as follows:

"The House is well aware of the Communist revolts that are taking place in countries bordering on India. It presumably in furtherance of the same policy that the attempts are made in India to incite the people to revolt."

That was at a time when Communists were active in Telengana and other areas. That was at a time when Communists startand other places bordering on India. This

I want to remind her of what she had herself said. Mrs Indira Gandhi had said in the year 1959 on the 10th September, at a place called Moga.

SHRI SUBRAMANIAN SWAMY: She can say anything at any time.

SHRI S. S. MARISWAMY: I think Moga is in Punjab. I am quoting her:

"Congress was not afraid of China or Pakistan, but was very worried about the activities of the Indian Communists who have proved beyond doubt that they are fifth columnists. They believe in violence and have tried their best to create lawlessness and a sense of insecurity in India during the 12 years of Independence. Their extra-territorial allegiance and their creed of hatred against the Government of India and the Congress deserve to be condemned. They have betrayed India on all crucial occasions. They are foreign agents, Jan Chands, Mir Jafars and parrots whose masters lived in foreign countries."

SHRI LOKANATH MISRA: Now she has taken an assurance from Mr. Brezhnev.

SHRI S. S. MARISWAMY: 1 want these to be printed on post cards and sent to each and every member of the Congress Party including you.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The Chair has no party.

SHRI S. S. MARISWAMY: When you come down, you must get a copy.

SHRI RABI RAY: It will be sent to Shri V. B. Raju.

SHRI S. S. MARISWAMY: This is the actual position. Now there are forces in the Congress Party who stand for the integrity of the country and who want the democratic set up of the country to continue. I want these friends to be very active and beware of their friends who are out to kill them.

श्री राजनाराचण (उत्तर प्रदेश) : श्रीमन, राष्ट्रपति महोदय ने जो अभिभाषण दिया उसकी पढ़ने के बाद में इस नतीजे पर पहुंचा हुं कि वास्तव में यह राष्ट्रपति का अभिभाषण नहीं बल्कि करसी कांग्रेस का है, जो अपनी करसी छोडना नहीं चाहती और एक ऐसी फूटी बंल हैं जिससं बराबर भद्भद, भद्भद की आवाज निकलती हैं। पहले में उन बातों पर बोल्ंगा जिनका मुक्ते विरोध करना हैं। इससे पहले, जो कारसी कांग्रेस में कुछ समभादारी की बात करना चाहते हैं उनसे में अपील करुंगा कि राष्ट्रपति जनरल डगॉल के विरूद्ध जब फ्रांस के विद्यार्थियों का विद्रोह हुआ तो विद्यार्थियों ने अपनी मार्गों में एक मारंग रखी थी कि रीडियां, टीलिविजन और मास कम्युनिकशांस के जितने समाचारपत्र हैं उनमें विद्यार्थियों का प्रतिनिधित्व हो या उनके हाथ में हो। तो राष्ट्रपति के अभिभाषण में जिसमें आगे आने वाली दिशाओं का संकेत होता है, ऐसे अवसर पर में आज फिर कहना चाहता हूं अपने देश के विद्यार्थियों सं, विरोधी दल के लोगा से आर जितनी संघर्ष समितियां हैं उनसे भी कि अगर इस देश को सुधारना चाहते हैं तो पहले रोडियो, टीलिवजन और मास कम्युनि-क्शन को अपने हाथ में लें और किसी प्रकार से सरकार के हाथ में उसको न रहने में चाहे उसके लिए कछ भी करना पड़े।

श्रीमन्. इंडियन इंस्टीट्यूट आफ मास कम्यानिकेशन्स ने पटना, गया, मुंगेर और मज़फरपुर इन नार जिलों में सर्वे कराया था और उस सर्वे की रपट के कुछ अंश में आपके सामने पढ़ दोना चाहता हूं। पहिला इस प्रकार रां हैं:—

"Three-fourths of the respondents were favourably inclined towards the youth agitation and agreed with the methods used in the course of the agitation."

जिस डंग से विहार में आन्वेलन चल रहा ' हैं उसको 75 प्रतिशत लोग पसन्द करते हैं । इसके साथ में और चीजों को छोड़ देता हो । और द्सरा अंश हैं उसको पढ़ देना चाहता हो :--

"An overwhelming majority of the respondents did not agree with the approach

#### श्री राजनारायणः)

and method being employed by the State Government to deal with the agitation in Bihat."

कांग्रेस सरकार और इंदिरा सरकार जिस हंग से वहां के आन्दोलन को कुचल रही हैं आँर जिस तरह का तरीका उसनं अख्तिचार कर रखा हैं उसको बिहार की बहुमत जनता विरोध करती हैं और यह जो तरीका उसने अख्तिचार कर रखा हैं वह जुल्म का तरीका हैं, फासिस्ट तरीका हैं, तानाशाही तरीका हैं और इस तरीके से यह सरकार नहीं चल सकती हैं। मुक्ते अफ-सोस हैं कि यहां पर हमारे कम्युनिस्ट भाई नहीं हैंं वरना उनको यह जानना नाहिए।

(Interruption)

जब मैं वहां पर भाषण कर रहा हूं तो होम मिनिस्टर को सुनना चाहिए और उन्हें बोलना नहीं चाहिए। हम असेम्बली और संसद की भर्यादा को जानते हैं और हम बीच में मिनि-स्टर से बात नहीं कर सकते हैं। होम मिनिस्टर को यहां पर आकर गप्प नहीं लड़ाना चाहिए। अब जो तीासरी बात में पढ़ना चाहता हूं वह इस प्रकार से हैं:—

"About 94 per cent of the respondents favoured recall of corrupt legislators".

विहार की 94 प्रतिशत जनता यह चाहती हैं कि जो भूष्ट विधायक हैं उनको वापस बुला लिया जाए। इन चीजों को पढ़कर मैं यह जानना चाहता हुं कि जनतंत्र और लोकशाही का क्या मतलब हैं और लोकतंत्र क्या हैं?

बिहार की जो 94 प्रतिशत जनता है वह जो करण्ट विधायक है जो वहां की विधानसभा को भंग करने की मांग कर रहे हैं, वे तानाशाह हैं ? मैं यह बात पूछना चाहता हूं कि जनतंत्र का क्या अर्थ हैं? क्या जनतंत्र का यह अर्थ हैं कि लोकतंत्र में तानाशाही चले ? जो लोग अविलम्ब विधान सभा को भंग करने की मांग कर रहे हैं और यह मांग कर रहे हैं कि वहां पर लोकतंत्र की व्यवस्था चले. क्या वे लोग तानाशाह है ? जो लोग जनतंत्र की हत्या करना चाहते हैं और देश में तानाशाही राज्य कायम करना चाहते हैं. क्या वे तानाशाह नहीं

इं ? जो सरकारी पक्ष की रपट है उसको पढ़ा जाए। श्रीमन्, में एक बात को जल्दो से कह देना चाहता हूं क्योंकि घड़ी जल्दी गाग रही है।

श्रीमन्, हमने इस सदन में बारबार श्री लालबहाद,र शास्त्री जी की मृत्य, के बार में जांच करने के संबंध में मांग की थी। इम्परे साथ ही श्री टी. एन. सिंह और श्री प्रकाशवीर शास्त्री जी ने भी तथा सब लोगों ने यह मांग की थी। में इस संबंध में एक घटना सुनाना चाहता हूं और अखबार हमारे पास हैं। यह अखबार हिन्दु,रतान हैं और हिन्दु,स्तान के अखबार में श्री लाल बहाद,र शास्त्री जी की आत्मा में वार्ता के संबंध में यह समाचार छपा हैं:—

धर्मिनिष्ठ भारतीय प्राचीन काल से इसमें विश्वास करते रहें हैं कि आत्मा मरती नहीं हैं । इस विश्वय की खोज ने यह भी प्रतिपादित किया हैं कि मृत व्यक्तियों की आत्माओं से आज भी साक्षात्कार किया जा सकता हैं । पड़ौंसी हैंश श्रीलंका में एक कन्या के शरीर में एक ऋषि की आत्मा आया करता हैं जो गण्यमान्य व्यक्तियों की आत्मा आया करता हैं जो गण्यमान्य व्यक्तियों की आत्माआं से साक्षात्कार करा हैती हैं । मैंने गत सप्ताह कोल्म्बो में स्वर्गीय प्रधान मंत्री श्री लाल बहादुर शास्त्री की आत्मा से साक्षात्कार किया । शास्त्री जी उस समय एक साथ तीन व्यक्तियों के प्रश्नों के उत्तर है रहें थें।

यह श्री गाँरी शंकर सहाय हैं । यह इसके विशेष सम्याद्वाता हैं । ये लंका गए, कम से कम इनका दस हजार रुपया खर्च हु, आ. वहां जाकर इन्होंने बात की । यहां के एक हैं रतन लाल जांशी जिन्होंने इनको निट्ठी लिखी— श्री गाँरी शंकर जी आज 20-1-1975 के 'हिन्दू, स्तान' में आपने लाल बहादू, रशास्त्री से वार्ता संबंधी जो समाचार दिया है वह नितान्त गरीजम्मेदारी एवं अन्धिवश्वास-प्रस्त अवँ ज्ञानिकता का परिचायक हैं। आज के युग में एवं दें निक 'हिन्दू, स्तान' जैसे समाचार पत्र में इस किस्म की दिकयान, सें अश्रम्य हैं। आज से आप कोई समाचार दें तो आप ब्यूगे-चीफ या समाचार सम्पादकों अथवा चीफ-सब को दिया करें . . .

श्री कामेश्वर सिंह (बिहार) : ये कॉन हैं ।

भी राजनारायण : ये गाँरी शंकर सहाय लोक-सभा की कार्यवाही देखते थे. रेडियो में बोलते थे। यह जो चीफ एडीटर हें यह गाँरी शंकर सहाय को लोक सभा में नहीं जाने देता, कहता है कि आपका पास खत्म. हमारे अखबार पर बड़ी आफत आ रही हैं । मैं 'हिन्दु,स्तान' की प्री कटिंग्स लाया हूं -- प्रेत आत्माओं का शरीर कींसा हांता ह'-प्रेत आत्माओं से वार्तालाप संभव ह'-प्रेत आत्माओं का शरीर दर्शन संभव हैं-क्या मनुष्य भूत एवं भविष्य जान सकता हैं। ये तमाम हिन्द्स्तान की कटिंग्स हैं। पेत आत्माओं से वार्ता की बातें एक बार नहीं अनेक बार उसमें आई हैं", मगर जब गौरी शंकर ने इस बात को छापा तब उनके सम्पादक ने कहा कि तुम दुसर लोगों की बात कर सकते थे मगर तुमने लाल बहादुर शास्त्री के बारे में बात क्यों की । अब इसका मूल विषय में बताता हुं। श्रीमन्, यह व्यक्ति वहां गया, लाल वहाद,र शास्त्री की आत्मा से बात की. लाल बहादुर शास्त्री की आत्मा से पूछा कि आप बताइए कि आप मर करेंसे। शास्त्री जी की आत्मा ने कहा-

"I was poisoned. Rather I might say that I was killed or murdered". यह उनकी बात हुई ।

श्री कामेश्वर सिंह: राजनारायण जी, वे अंग्रेजी में बोले थे, यह उन्होंने सुना था ?

श्री राजनाराचण : यह उनका नोट हैं। आप इनको रोकीं। हम मरने के लिए तीयार हीं। जब हम जिन्दा रह कर इस पाजी सरकार को हटा नहीं सकते तो हम मरने के लिए तैयार हैं । उसने प्छा कि मैं कौसे जानूं कि आप लाल बहादर हैं । उन्होंने कहा कि एम दिल्ली जाओगे, दिल्ली में हमारी फीमली के लोगों से मिलोगे. वहां ललिता शास्त्री मिलेंगी, बात क्येल लिलता जानती हैं आँर में जानता ह्:ं, इस बात को तुम लिलता को बोलना, अगर लीलता इस बात को कन्फर्म कर दें तब तुम मानना कि हमारी बात सही हैं<sup>\*</sup>. में<sup>\*\*</sup> लाल-बहादुर हूं । श्रीमन्. वह यहां आए उनके गुरू ने उनसे कहा था कि यह बात किसी से कहनानहीं . . .

SHRI KAMESHWAR SINGH: Sir, on a point of order. Is the subject that we are discussing here?.....(Interruptions).

श्री राजनारायण : इनसे कीहए कि ये हमारे एमें डमंट पढ़ें। मैंने उसमें कहा हैं कि लाल बहादुर शास्त्री की मृत्य, के कारणों की जांच प्रधान मंत्री ने नहीं कराई। 27 जनवरी की बात हैं, हमारे यहां गाँरी शंकर सहाय आए। हमने लिल शास्त्री को टीलफोन किया। उन्होंने कहा जब आपको सट करे आइए। में 12 बजे गया गाँरी शंकर के साथ, करीन 40-45 मिनट एक हमने बात की । तब वे कुछ गमगीन हुई । हमने कहा कि आप बताइए कि जो बात लाल बहादार शास्त्री ने कही तह सही हैं या गलता। उन्होंने कहा कि यह सही हैं। जब लाल बहादूर शास्त्री ताशकन्द जा रहे थे तब यह घटना घटी। उसी दिन संहमनं यह प्रतिज्ञालं ली हैं। यह लिलता जी ने मुर्भ बताया । उसके बाद में ने वह बात जयप्रकाश जी को बताई, बॉधरी चरण सिंह को बतार्झ । बात क्या है जिसको लिलता जी ने कहा था। वह लिलता जी और में जानता हुं दूसरा कंफ्मेशिन जो बहादर शास्त्री जी का होगा । बह बात मैं अभी खोल रहा हूं क्योंकि में चाहता हूं कि इस घटना को और ज्यादा प्रकाश में लागा जाए। थाज में डंके की चौट पर कह सकता हुं **कि** अगर विराधी दल में दम हैं, और विरोधी दल हैं और अगर वह कहता हैं कि वह लो<mark>कवाणी</mark> को प्रमुख करने वाला है तो लाल बहादूर शास्त्री की हत्या के लिए जांच बिठाई जाए, रादन की एक कमेटी बनाई जाए। आज यह बात इसनी देर से उठ रही हैं और में निश्चित मत का हुं कि लाल बहादुर शास्त्री को जहर दिया गया और जब उन्होंने पूछा कि शास्त्री जी. आपने रह बात मृत्य, सं पहलं किसी को क्यों नहीं बनाई. आप ने अपने लोगों को वर्गो नहीं कहा वो उन्होंने कहा कि उस समय मेरे पास कोई नहीं था, मैं अकेला था।

(Interruption)

अब में दुसरे विषय पर भा रहा हुं। अक्ल से सुनीरो सब जानीरो और अक्ल को ताक पर रख कर वेंटोरो तो इस गुलामी और चापल्सी से देश नहीं जनेगा।

उपसभाध्यक्ष (श्री बी. बी. राजू) : आप चेयर को एड्रेस कीजिए।

श्री कल्पनाथ : आप गीवधान मी विश्वास भवते हैं ? श्री आमि मेहता : यह सब भूतों की बातों\ हैं:।

श्री राजनारायण : भ्त तो तेरे सिर पर चढ कर बोलेगा । तो यह चिट्ठी हैं ; मैं पढ़ रहा ह्रं:--

"Let me confirm the meeting between Mr. T. N. Kaul and me in London in early September, 1967 during which he advised us to stay out of India until Triloki Kaul has after the elections. been our acquaintance and friend since 1961/62. We will count him as one of our friends who certainly knows us and is fully acquainted with our aspirations in regard to India and some of our work. I do not see any earthly reason why he would deny seeing me since there was a witness to the meeting. Triloki knew that I and my family would be going to America to live there until we could teturn to India. I viewed his advice in the context of my husband's letter to Dr. Nagendra Singh of August 1966 Let me first tell you why we accepted this advice."

अन तो पढ़ रहा हूं वह यह हैं कि हा. लोहचा ने उनको लिखा हैं तिक एलंक्शन तक तुमकों नाहर क्यों रखा जा रहा हैं। अन यह डा. लोहिया की चिट्ठी लीजिए। तीन साल तक हमारी यह फाइल मिली नहीं। आपको मालूम हैं कि मेरे कमरे में चोरी कराई गई ताना तोंड़ कर ऑर सारे कागजात चोरी करा लिए गए। यह फाइल हम को परसों मिली। अन यह डा. लोहिया को जवान दे रहे हैंं। (व्यवधान) और वह लैंटर भी मिल जाएगा जो सी. नी. आई की रिपोर्ट हैं ऑर जिसको प्रधान मंत्री जी ने नदलवाया हैं। वह भी नेपाल से आ जाएगा।

"You asked what relevance our stay in or out of India after June 9th 1966 would have had on the general elections. It is a question which has to be answered fairly elaborately. I will give a brief answer here. Triloki Kaul always spoke of Indira Gandhi's leadership potential and mass following with the assumption that she would be Prime Minister of

India soon after Mr. Nehru's death. My husband and he discussed this several times during 1962/63 and 1964. My husband could not see Mrs. Gandhi as the leader of India. Several attempts were made during 1963, 1964 and 1965 by K. K. Shas, Shri Dikshit of the National Herald and Manubhai Shah purportedly on behalf of Mrs. Gandhi to make my husband contribute upto ten lacs to the National Herald."

"That the Company's books would reveal transactions involving Indira Gandhi."

यह धर्मतेजा की बीवी की चिट्ठी हैं डा. राम मनोहर लोहिया के नाम । रंजीत तेजा कहती हैं कि दिल्ला की सरकार से खबर भेजी गई कि जो नेता का डांदिरा जी से ठांजेक्शन हुआ है जिन जिन किताबों के अन्दर वह सारे का सारे काट दिए जाएं। वह सारे के सारे कार्ट गए। मुक्ते आज फख है कि हमारे रेवरेंड सेन्नेटरी जनरल बनजी यहां मांजूद हीं । जब हमने उस समय यह सवाल उठाना तां कहा था कि कहां चिट्टी हैं। उस समय यह चिट्ठी हमकां नहीं मिली थी। मगर यह चिट्ठी आज हमको मिल गई। में कहना चाहता हां कि जो व्यक्ति पैसा देकर इसरे विगंधी दल को खरीदता है, विधायकों को तोडता है, उसके राजनीतिक चरित्र की हत्या करता है क्योंकि कर्सी से चिपकने के लिए क्या वही व्यक्ति कासी की चपक की अभिनापा के लिए किसी की हत्या नहीं कर सकता? यह सवाल हाँ जिसको विरोधी दल सोचीं। आज हमारी प्रधान मंत्री महोदया श्रीमती इंदिस नेहरू गान्धी इस बात को अच्छी तरह से जानती हैं कि उन्हें क्सी से अच्छी तरह निपका रहना चाहिए क्योंकि अगर वह कुसी से छुटी तो इनके कुकमीं, पापों का पर्दा परी तरह खलेगा। इसिलए वह इस नात पर नरावर लगी हुई है" कि येन-केन प्रकारण हम क्सी पर बने रहीं। उसके लिए चाहे किसी की भी हत्या करानी हो ।

श्रीमन्, सी. बी. आई. या केन्द्र सरकार के खुफिया विभाग का जो बड़ा अफसर हैं 12 बजे रात हमार बुस्त के यहां जाता हैं, कहता हैं कि

राजनारायण को बचाओं, बचाओं और कम से कम 17 फरवरी तक बचा लांगे तो शायद आगे बच जाएगा । वह आदमी फिर हमको कहता है कि हम तमको लखनक रात को नहीं जाने देंगे. सुबह प्लेन से जाओ । फिर हम 11 तारीख के प्लैन से गए हैं, 10 तारीख को नहीं गए हैं क्योंकि 11 तारीख सं हमने भख इडताल की घोषणा की थी. हमने वचन दिया था। इसलिए 11 तारीख को में फेजाबाद में अनशन पर बेंठ गया। जेल के लोगों को भी यह खबर थी। चारों तरफ वर्चा थी कि इनकी हत्या करा दी जाए। यह मैं आपको जानकारी दे रहा हूं।

मुभी अफसोस हैं, में चन्द्रजीत यादव के बारे में कुछ नहीं बोलना चाहता था। चन्द्रजीत यादव के बहुत से मित्रों ने मुभसे कहा था उसमें टी एन सिंह भी हैं। हमने उनसे कहा था कि सारी फाइल दे दे। चन्द्रजीत यादव मे जो गलत बयानी की. श्रीमती सचेता कपत्मनी जब इस जगत में नहीं रह गई तो जिस गदी, भददी और बरी तरह से उनका नाम घसीटा, मैं ने उसी समय तय कर लिया कि कल म" इसकी धीज्जयां उडा दूंगा । श्रीमती सूचेता कृपलानी ने मुक्त से कहा था कि तुमने गौरखपुर के पत्र-कार सम्मेलन में इनके बारे में कुछ कहा हैं। हम कानपूर गए, हम लखनऊ गए जहां कारखाना हैं, वहां गए। आप उनको कहिए कि हमारी फाइल देख लें। हमको जवाब दें दें। मैं उसको पद दे रहा हो।

देखिए यह चन्द्रजीत यादव के मकान का नक्शा हैं। ये चार भाई थे। एक भाई मर गया। 5-6 एकड जमीन के मालिक थे। आज इनका मकान 4-5 लाख का हैं। कल्पनाथ यहां पर बॅठे हें । इमानदारी से उनसे पूछा जाए कि चन्द्रजीत यादय की व्यक्तिगत हासियत कित्तनी थी। मैं 5-5 सौं एकड जमीन का मालिक रहा हुं, हम इतना बड़ा मकान नहीं बना सके क्योंकि हमारे पास कुछ नहीं हैं।

हम याना नहीं खा सकते क्योंकि हमारे पास कुछ हैं नहीं । पहले जमाने में गरीबों का हमारे बाप-दादों का शोषण किया गया हैं उसकी कमाई हमारे गैट और बदन में जा रही हैं। यह नक्शा हैं। इससे पता लगता हैं

कि पुलिस अधीक्षक के घर के सामने उनका बंगलां हैं और दूसरा भी उनका मकान बन रहा है । जिसके पास 5. 6 एकड जमीन हो जाए और 5 लाख की बिल्डिंग बनाए और 50 हजार, एक लाख का फर्नीचर रखे चन्दन की ननी हुई कुर्सियां हों तो में चाहता हू इसकी जांच होनी चाहिए। भें उसी पोर्शन को पढ़ूंगा जो इससे संबंधित हैं :

"Please finalise immediately. Shri Chandrajit Yadav, M.P., has spoken to me particularly regarding 'X' above."

इमारे मित्र यहां से चले गए । इसमें श्री चट्टोपाध्याय का नाम भी हैं। श्री चट्टोपाध्याय के सेकेटरी ने श्री ओ. एन. आनन्द को लिखा हैं कि चन्द्रजीत यादव स्त्रतः यहां आए थे उन्होंने कहा हैं कि मामला जल्दी से फाइना-लाइज किया जाये। यह आफिस कापी के पंज 5 ऑर 6 पर लिखा **हैं**।

In the last week of March 1971, Shri Chandrajit Yadav, M.P., phoned from Delhi to Shri O. N. Anand, Deputy Chief Con . troller, Exports and Imports, Kanpur and on pp. 5-6 of the office file of Paramount Engineering Works he recorded the following note on 1st April, 1971:

Shri Chandrajit Yadav, M.P., spoken to me regarding this case a couple of days back. I had requested Shri Yaday to send the representative of this firm to discuss this case. Shii Shamshad Ali, partner of the firm was advised to send the revised C.A.C. (C.A.C.- Chartered Accountant's Certificate). On the very next day, the C.A.C. clearance certificate was sent.

अगर चन्द्रजीत यादव इसमें नहीं पर्ड हैं तो एक दिन के अन्दर क्लीयर नस सटी फिक्ट कैंसे चला गया । दूसरी अजीनो-गरीव यह हैं कि:

Shamshad Ali wrote a letter in his handwriting on the blue letter pad No. 2471 to Deputy Controller: Dear Sit, With reference to the talk of our representative with

you yesterday, we are enclosing the C.A.C. as per your request. Thanking you,

Yours faithfully Shamshad Ali, Partner for Paramount Engineering Works.

As an after thought or acting on the advice of the lower officialdom, Sharnshad Ali inserted the following on this file. "We are urgently in need of raw material because our industry is suffering for raw material".

इसलिए इसको फिरसे क्लोरिफिकेशन के लिए न भेजा जाए।

Time bell rings

थोड़ा समय और दे दीजिए।

उपसभाध्यक्ष (श्री बी. बी. राजू) : आपके इक का जितना समय हैं उतना समय आप ले चुके हैं'।

श्री राजनारायण : हम 4 बज कर 35 मिनट से बोल रहे हैं ।

उपसभाध्यक्ष (श्री बी. बी. राजू): आपका समय हो चुका हैं। दूसरों ने कम ही टाइम लिया हैं।

श्री राजनारायण : दूसरों रो कम्पेयर भत करिए । थोड़ा सा टाइम ऑर दे दीजिए ।

में जो यह पढ़ रहा हूं यह पूरा चिट्ठा हैं।

80 लाखका लाइसेंस हैं और चौंगुने पर बिका हैं। चन्द्रजीत यादव बड़े गर्व रो कहते हैं कि हमने पीब्लक ड्यूटी की हैं। उसने रिक्वेंस्ट की हैं। मेरा कहना हैं क्या रिक्वेंस्ट की हैं जब कि कोई फर्म ही नहीं हैं। दिस फर्म इज नाट इन एक्जिस्ट न्स्रा। में लखनज गया। मेंने वहां जाकर देखा कि वहां कोई कारसाना ही नहीं हैं। वहां कोई मशीन ही नहीं हैं। यहां कोई मशीन ही नहीं हैं। यहां कोई मशीन ही नहीं हैं। यहां कोई साधन के लिए रा-मेंटिरीयल लाया गया, इम्पोर्ट किया गया जबिक उसके बनाने को कोई साधन नहीं। 80 लाख का चौंगुना कि राह तो तीन साढ़ें तीन करोड़ रुपये के करीब जाकर बैठेगा। इस तरह से इन्होंने ब्लैंक मार्केंटिंग की हैं। में आपको पढ़कर सनाना चादता हो।

क्यों कि समय कम हैं में सों को छोड दूंगा ऑर सिर्फ हजार को पढ़ेंगा । 29-8-69 को 36 हजार, 24-11-69 को 58 हजार, 72 हजार, 48 हजार ऑर 31 हजार । 5-6-70 को 72 हजार, 31-7-70 को 16 हजार, 10-9-70 को 1 लाख 63 हजार, 1 लाख 64 हजार ऑर 1 लाख 79 हजार । कुल सार आंकड़े लाइसोंस के 80 लाख जाकर बेंठते हैं । जब यह सारा मामला आया ऑर जब 26,51,822 रु. की बात हुई, मिनिस्टर का दबाव पड़ा ऑर बात हुई, मिनिस्टर का

5 P.M. संकेटरी का द्वाव पड़ा तो ऐसा लगता है कि देयर मस्ट वी समिथिंग रांग । जब उसने कहा कि इसका वीरिफिकेशन हो तो वीरि-फिकेशन से सास मामला खुला । इसीला में चाहता हूं कि श्री चन्द्रजीत यादव जो यहां पर कल घमण्ड के साथ वोले हैं. उनके मामले की एक इन्क्वायरी कमेटी द्वारा जांच हो और इसकी जांच करने के लिए एक पार्लियामेन्टरी कमेटी बेठाई जाय जो इस सार मामले की जांच करें . . .

#### (Interruption)

श्रीमन, में हाथ जोड़ कर विरोधी पक्ष के सदस्यों से सदस्यों से यह विनती करना चाहता हूं और चैयर पर जो श्री राज् विराजमान हैं उनसे भी विनती करना चाहता हूं कि Fiblic condict of the Prime Minister Fould be discussed in this House. How will she explain away these and other cases.

- (1) Rs. 25.000 for the purchase of land in her name near Qutab Minar.
- (2) Rs. 17,000 for the purchase of a Dodge Station Wagon.
- (3) The entire expenses covering the trip of herself and her two children abroad (travelling by the Polish Luxury ship s.s. Batory to Europe in 1953 and return by air plus the substantial foreign exchange expenses involved.

These and similar items can be verified from her two Bank Accounts.

बैठेगा । इस तरह से इन्होंने ब्लैंक मार्केटिंग and ring studded with pearls. (Indira की हैं। में आपको पढ़कर सुनाना चाहता हूं। has not included these in the list of

jeweliery in her Wealth Tax Returns).

- (5) A Silver Cultery Set for Twelve.
- (6) A German Cutlery Set for Twelve (modern design).

Indira cannot palm off any of these to her father and grandfather who died long years ago. Neither can she, for obvious reasons, put any of these on her late husband.

Now, I am reading from a letter written by Shri Mathai, Jawaharlal Nehru's Secretary.

मेरं पास एक लंटर हैं जो श्री एस. ओ. मथाईं ने लिखा हैं। श्री मथाई आप जानते हैं कि श्री जवाहर लाल नेहरू के संकेटरी थे। जब इस सदन में में ने मिंक कोट का मामला उठाया था तो श्री मथाई ने कुमारी पड्मजा नायडू जो प. बंगाल की राज्यपाल थी. को एक पत्र लिखा था और उसमें कहा कि इंदिरा के ऊपर विपत्ति आई हुई हैं. सदन में चारों तरफ से उस पर हमला हो रहा हैं. उसको बचाओ। उसने कहा कि मैं उसको नहीं बचा सकती क्योंकि (Interruption)

उपसभाध्यक्ष (श्री वी. नी. राजू) : आप अव समाप्त कीजिए।

श्री राजनारायण : इस पत्र में लिखा हैं—

"Political sharks are after Indira. I know you have her interest at heart. That being so, I would suggest that you might have a frank talk with her about the question of her continuance in perilous active politics."

श्रीमन्, में चाहता हूं कि इन बातों के साथ-साथ मारुति केस, नागरवाला का मामला ऑर साऊदी अरब के बादशाह ने जो हीरे का हार दिया हैं ऑर जिसको 10 हजार रुपयों में बेच दिया गया हैं, इन सारी बातों को ध्यान में रखते हु the public conduct of the Prime Minister must be discussed in the House. (The bell rings). जब ऐसा प्राइम मिनिस्टर हमारे देश में रहेगा तो इस देश में करशन कम नहीं हो सकता है, बिल्क करशन और बढ़ेगा, तीव गीत से बढ़ेगा। इसीलए सबसे पहले यह काम होना चाहिए कि the most corrupt person in the world, she should be removed from the Prime Ministership of the country.

श्री राजनारायण : श्रीमन्, आपने हमको रंलवं बजट के लिए बँठाया था । एजेण्डा में हैं, 5 बजे रेलवे बजट रखा जाएगा ।

श्री नत्थी सिंह (राजस्थान) : 5 बर्ज तो आपने निकाल दिए। .... ....

#### The Budget (Railways) 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1975-76 in respect of Railways.

# address—contd MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

श्री नत्थी सिंह (राजस्थान) : उपस्भापीत जी, मैं राष्ट्रपति के अभिभाषण का समर्थन करने के लिए खड़ा हुआ हुं।

श्री राजनारण (उत्तर प्रदेश): श्रीमन्, पाँइन्ट आफ आर्डर। हमारी आवाज बहुत धीमी-धीमी निकलती हैं, आज भी धीमी हैं जब से हम जेल से छूट कर आए हैंं। चैम्बर में जब बात हां रही थी संत्रेटरी जनरल भी वहां मौजूद थे, उस समय यह बात तय हुई थी कि इस हफ्ते तक 5 बजे तक सदन बैठेगा, दूसरे हफ्ते से 6 बजे तक चल सकता हैं। इसिल्ए इस बात को जब हमने मान लिया था तो फिर 5 बजे बाद बोलने के लिए कैसे कह रहे हैंं। सेन्नेटरी जनरल मौजूद हैंं, इनसे पूछ लीजिए।